the Report. [Placed in Library. See No. LT-1008 3/76].

(vi) Annual Report of the Indian Institute of Technology, Kharagpur, for the year 1974-75. [Placed in Library. *See* No. LT-10083/76].

I.Annual Reports (1974-75) of the Tech nical Training Institutes, Calcutta, Bhopal, Chandigarh and Madras.

II. Annual Report (1973-74) of the Indian

School of Mines, Dhanbad, and related papers,

SHRI D. P. YADAV: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report of the Technical Teachers' Training Institute (Eastern Region) Calcutta, for the year 1974-75. [Placed in Library. See No. LT-10087/76J.
- (ii) Annual Report of the Technical Teachers' Training Institute Western Region) Bhopal, for the year 1974-75. [Placed in Library. See No. LT-10087/76].
- (iii) Annual Report of the Technical Teachers' Training Institute (Northern Region) Chandigarh, for the year 1974-75. [Placed) in Library. *See* No. LT-10087/76].
- (iv) Annual Report of the Technical Teachers' Training Institute (Southern Region), Madras, for the year 1974-75. {Placed in Library. See No. LT-10087/76].
- (v) Annual Report of the Indian School of Mines, Dhanbad, for the year 1973-74, together with a statement giving reasons for the delay in laying the Report. [Placed in Library. See No. LT-10089/76]

The University Grants Commission (Terms and Conditions of Service of Employees (Second Amendment) Rules, 1975

SHRI D. P. YADAV : Sir, I also beg to lay on the Table a copy (in

English and Hindi) of the Ministry of Education and Social Welfare (Department of Education) Notification G.S.R. No. 2521, dated the 11th October, 1975, publishing the University Grants Commission (Terms and Conditions of Service of Employees) (Second Amendment) Rules, 1975, under subsection (3) of section 25 of the University Grants Commission Act, 1956. [Placed in Library. See No. LT-10093/76],

REPORT OF THE RAILWAY CONVENTION COMMITTEE (1973)

SHRI KOTA PUNNAIAH (Andhra Pradesh): Sir, I beg to lay on the Table a copy of the Eighth Report of the Railway Convention Committee (1973) on "Railways' Fourth and Fifth Five Year Plans and other Ancillary Matters."

REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI SHYAM LAL YADAV (Uttar Pradesh): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

- (i) Fortieth Report on the Ministry of Railways (Railway Board)—Reservations for and employment of Scheduled Castes and Scheduled Tribes in the Workshops of Western Railway.
- (ii) Forty-first Report on the Cabinet Secretariat (Department of Personnel and Administrative Reforms)—Reservations for Scheduled Castes and Scheduled Tribes in Services.

REPORT OF THE PUBLIC ACCOUNTS COMMITTEE (1975-76)

SHRI V. B. RAJU (Andhra Pradesh): Sir, I beg to lay on the Table a copy of the Hundred and Eighty-first Report of the Public Accounts Committee (1975-76) on 'Emer-

gency Agricultural Production Programme' relating to the Department of Agriculture commented upon in the Supplementary Report of the Comptroller and Auditor General of India for 1972-73, Union Government (Civil).

Motion of T/tanks

REPORT OF THE COMMITTEE ON **PUBLIC UNDERTAKINGS (1975-76)**

SHRI HARSH DEO MALAVIYA < Uttar Pradesh): Sir, I beg to lay on the Table a copy each of the following papers:-

- (i) Seventy-fifth Report of the Committee on Public Undertakings (1975-76) on National Coal Development Corporation Limited.
- (ii) Minutes of the Sitting of the Committee relating to the above Report.

LEAVE OF ABSENCE TO SHRI VIR-ENDRA KUMAR SAKHALECHA AND SHRI BHAIRON SINGH SHE-KHAWAT.

MR. CHAIRMAN: I have to inform Members that a letter dated the 12th August 1975 had been received from Shri Virendra Kumar Sakhalecha, who is under detention. The relevant extract of the letter is as follows

"I was unable to be present in the sittings of Rajya Sabha during its Session from 21st July, 1975 to 9th August, 1975. Kindly grant me leave of absence from all the sittings referred to above and also from ensuing sittings, if any, till I am kept in detention."

Is it the pleasure of the House that permission be granted to Shri Virendra Kumar Sakhalecha for remaining absent from the meetings of the House during the 94th

Session of the Rajya Sabha?

(No lion. Member dissented.)

SHRI KRISHAN KANT (Haryana): We would request that he be released rather than be granted leave of absence.

MR. CHAIRMAN: Permission to remain absent granted.

I have also to inform Members that the following letter dated the 19th August, 1975 had been received from Shri Bhairon Singh Shekhawat who is under detention:

"As I have been detained under MISA since 26-6-75, I was unable to attend the last session and shall be unable to attend the session in future of the Rajya Sabha till I am not released.

"I therefore request you to kindly grant me leave for my absence from the meetings of the Rajya Sabha with effect from 26-6-75 till my release from jail."

Is it the pleasure of the House that permission be granted to Shri Bhairon Singh Shekhawat for remaining absent from the meetings of the House during the 94th Session of the Rajya Sabha?

> (No lion. Member dissented.)

MR. CHAIRMAN: Permission to remain absent granted.

MOTION OF THANKS ON THE PRESIDENTS ADDRESS— Contd.

SHRI S. S. MARISWAMY (Tamil Nadu): Sir, I read the address of our President with great interest and there are certain pointson which we extend our cooperation and agreement. For example, we are very glad to know that the overall price level has come down by 10 per cent. As regards food articles, the fall in the price level is about 20 per cent. There is increase in production in all sectors, more